

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1376(KB)2018
IA(I.B.C)/526(KB)2024, IA(I.B.C)/515(KB)2024,
IA(I.B.C)/2078(KB)2023, IA(I.B.C)/793(KB)2020,
IA(I.B.C)/1103(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	DEWESH AUTO CREATIVE SERVICES PRIVATE LIMITED VS A.K. POWER INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Debaleena Ganguly, advocate] for FC

Mr. Pratim Bayal , liquidator

Ms. Manju Bhuteria, Adv.] For Applicant in IA 526 of 2024

Ms. S. Chowdhury, Adv.

Ms. Aparajita Rao, Adv.] for the Liquidator

Ms. S. Ray, Adv.

Mr. Sanwal Tibrewal, Adv.] for the Suspended board of Management

Ms. S. Mitra, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter on **02.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**